

**GOVERNMENT OF INDIA
COAL AND MINES
LOK SABHA**

UNSTARRED QUESTION NO:3448
ANSWERED ON:20.08.2004
AMOUNT EARNED AS ROYALTY FROM STATES
Kushwaha Shri Narendra Kumar

Will the Minister of COAL AND MINES be pleased to state:

- (a) The amount being earned by the Union Government as royalty on coal from various coal producing States including Uttar Pradesh;
- (b) The amount given to each of the States out of the total royalty; and
- (c) The percentage of total royalty paid to the States for the development of coal producing areas and for environmental conservation?

Answer

MINISTER OF STATE FOR COAL AND MINES (DR. DASARI NARAYANA RAO)

- (a): Entire royalty on coal is collected and appropriated by the respective State Governments. The Union Government does not earn any royalty on coal.
- (b) : Royalty paid to the state governments by Coal India Limited (CIL) and its subsidiaries and Singareni Collieries Company Limited (SCCL) in the year 2003-2004 is as follows:

(Rs. in crores)

Name	West- Of Coal	Jhar- Bengal	Orissa Khand	M.P garh	Chhattis- rashtra	Maha- Pradesh	U.P	Assam	Andhra	Total
Cos. CIL and its subsi diaries	9.58	740.71	366.52	501.07	490.80	262.01	145.63	12.47	-	2588.79
SCCL	-	-	-	-	-	-	-	-	-	302.15 302.15

- (c) : No specific percentage from the royalty income to the state governments is earmarked for development of coal producing areas and for environmental conservation by the Union Government. However, CIL subsidiaries undertake peripheral development schemes for the benefit of local people.